NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 567/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES:

Ambuja Cements Ltd.

V/s.

Ravisha Infraprojects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE 22 Bhagyalaxmi Advocate for petitioner

<u>ORDER</u>

T.C.P. No. 567/I&BC/NCLT/MB/MAH/2017

- The Learned Representative for the Petitioner is present. 1.
- For want of time adjourned to 16.11.2017. 2.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 09.10.2017

M.K. Shrawat Member (Judicial)